

MINUTES OF THE VC MEETING NO.03 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 27.06.2022 AT 3:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.03 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 27.06.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
- iii. Shri Sanatanu Dhar, Under Secretary (Supply & Bio- Refinery), MoPNG
- iv. Shri Prasenjeet, Technical Expert, CITES Cell, Wildlife Division, MoEFCC

In attendance:

- i. Shri S.K. Mohapatra , Deputy DGFT
- ii. Shri Ram Paul Singh, FTDO

3. Altogether 199 applications (including 99 deferred cases) were considered by the EFC, out of which 59 cases were approved including 45 cases on post facto basis, 34 cases were rejected & closed and remaining 106 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI SAI FORESTRY	HQRXEXLAPPLY00186040AM2 2	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimosa spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
2	SRI SAI FORESTRY	HQRXEXLAPPLY00186042AM2 2	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
3	TIRUPATHI AGRI	HQRXEXLAPPLY00338200AM2 2	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoA&FW.

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	GENETICS PRIVATE LIMITED				
4	GOODREEL EXPORT PRIVATE LIMITED	HQRXEXLAPPLY00341990AM2 2	Non Basmati Rice Paddy Other than seed quality	03.02.2022	Based on the comments received from DoA&FW vide OM No. 1- 79/2020.SD-IV(Pt- VIII)(Item No.01) dated 03.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
5	KRISHNA MASALA UDYOG	HQRXEXLAPPLY00348453AM2 2	Non Basmati Rice Paddy Other than seed quality	09.02.2022	Based on the comments received from DoA&FW vide OM No. 1- 79/2020.SD-IV(Pt- VIII)(Item No.05) dated 03.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
6	SHIV TRADERS	HQRXEXLAPPLY00356826AM2 2	Non Basmati Rice Paddy Other than seed quality	16.02.2022	Based on the comments received from DoA&FW vide OM No. 1- 79/2020.SD-IV(Pt- VIII)(Item No.04) dated 03.06.2022 export license was issued to

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					the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
7	Anushka International	HQRXEXLAPPLY00366908AM2 2	Non Basmati Rice Paddy Other than seed quality	24.02.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(Pt-VIII)(Item No.03) dated 03.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
8	ADARSH TRADERS	HQRXEXLAPPLY00387330AM2 2	Non Basmati Rice Paddy Other than seed quality	15.03.2022	Based on the comments received from DoA&FW vide OM No.1-79/2020.SD-IV(Pt-VIII)(Item No.01) dated 03.06.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
9	SAINIK RICE	HQRXEXLAPPLY00390704AM2 2	Non Basmati Rice Paddy Other than seed quality	17.03.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(Pt-

	MILL				VIII)(Item No.02) dated 03.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
10	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394340AM2 2	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoA&FW
11	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPLY00396658AM2 2	Hybrid Rice Seeds	22.03.2022	Deferred due to want of comments / NOC from DoA&FW
12	AMAR ENTERPRISES	HQRXEXLAPPLY00404043AM2 2	Non Basmati Rice Paddy Other than seed quality	28.03.2022	Deferred due to want of comments / NOC from DoA&FW
13	SRI SAI FORESTRY	HQRXEXLAPPLY00405982AM2 2	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW
14	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00406003AM2 2	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW. As per DoAC&FW, firm has not applied in their department. Firm has been requested for making a separate

					application in DoA&FW for Hybrid Rice Seeds.
15	PASHUPATINATH ENTERPRISES	HQRXEXLAPPLY00000030AM2 3	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
16	OM ENTERPRISES	HQRXEXLAPPLY00000035AM2 3	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
17	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY00000036AM2 3	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
18	Bayer Bioscience Pvt. Ltd.	HQRXEXLAPPLY00000098AM2 3	Hybrid Rice Seed	22.04.2022	Deferred due to want of comments / NOC from DoA&FW
19	NATH BIO- GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM2 3	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoA&FW as the NOC received with the application has expired.
20	NATH BIO- GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM2 3	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW.Firm needs to apply for fresh NOC in DoA&FW as the NOC received with the application has expired.
21	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000131AM2 3	Hybrid Rice Seed	02.05.2022	Deferred due to want of comments / NOC from DoA&FW

22	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000152AM2 3	Hybrid Rice Seed	06.05.2022	Deferred due to want of comments / NOC from DoA&FW
23	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000153AM2 3	Hybrid Rice Seed	06.05.2022	Deferred due to want of comments / NOC from DoA&FW
24	RAGHUNATH INDUSTRIES	HQRXEXLAPPLY00000160AM2 3	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	09.05.2022	Deferred due to want of comments / NOC from DoA&FW
25	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250AM2 3	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW(Trade Div).
26	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00000270AM2 3	Hybrid Rice Seed	24.05.2022	Deferred due to want of comments / NOC from DoA&FW
27	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00000272AM2 3	Hybrid Rice Seed	24.05.2022	Deferred due to want of comments / NOC from DoA&FW
28	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00000310AM2 3	Hybrid Rice Seed	02.06.2022	Deferred due to want of comments / NOC from DoA&FW
29	BABA Bhole BHANDARI TRADERS	HQRXEXLAPPLY00000311AM2 3	Non Basmati Rice Paddy Other than seed quality	03.06.2022	Deferred due to want of comments / NOC from DoA&FW
30	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY00000346AM2 3	ONION SEEDS	13.06.2022	Deferred due to want of comments / NOC from DoA&FW
31	CORTEVA AGRISCIENCE SEEDS PRIVATE	HQRXEXLAPPLY00000373AM2 3	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW

	LIMITED				
32	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000374AM2 3	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW
33	RAGI AGRISCIENCE SEEDS	HQRXEXLAPPLY00000375AM2 3	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW
34	SRI RIDDHI SIDDHI TRADERS	HQRXEXLAPPLY00000386AM2 3	Non Basmati Rice Paddy Other than seed quality	20.06.2022	Deferred due to want of comments / NOC from DoA&FW
35	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000389AM2 3	ONION SEEDS	20.06.2022	Deferred due to want of comments / NOC from DoA&FW
36	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000397AM2 3	ONION SEEDS	21.06.2022	Deferred due to want of comments / NOC from DoA&FW
37	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00000401AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
38	SONA SEEDS	HQRXEXLAPPLY00000402AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
39	Bayer Bioscience Pvt. Ltd.	HQRXEXLAMEND00000071AM2 23	Hybrid Rice Seed	19.04.2022	Deferred. The firm has to furnish an affidavit to DoA&FW for the change in name of variety of seed in export authorization. An affidavit that no Indian germplasm has been used in developing this new

					variety of seed may be submitted to DoAC&FW for consideration of their amendment request.
Department of Animal Husbandry and Dairying					
40	NARWAL DAIRY FARM	HQRXEXLAPPLY00173311AM2 2	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of revised comments / NOC from DoAHD as department has approved issuance for 86 buffalos & calves (partial quantity approved) and firm has submitted their representation in the department for consideration & approval of whole applied quantity. Since firm has desired to obtain permission for 310 Nos in the license, export authorization for 86 buffalos is not being issued and application will be treated as pending till the comments from DoAHD are not received.
41	M/S. ASHA	HQRXEXLAPPLY00391613AM2 2	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	17.03.2022	Rejected . As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders.
42	VISHAL TRADING	HQRXEXLAPPLY00000002AM2 3	WHEAT BRAN	01.04.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the

					approval of Chairman EFC EFC has approved the case on Post facto basis
43	Binayak Enterprise	HQRXEXLAPPLY00000043AM2 3	WHEAT BRAN	10.04.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (5)(E- 21987) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
44	WINWIN EXIM INDIA	HQRXEXLAPPLY00000054AM2 3	WHEAT BRAN	14.04.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (6)(E- 22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
45	ARISTRO BUSINESS PRIVATE LIMITED	HQRXEXLAPPLY00000055AM2 3	WHEAT BRAN	14.04.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (6)(E-

					22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
46	VASU & SONS	HQRXEXLAPPLY00000095AM2 3	WHEAT BRAN	21.04.2022	Rejected .As per DoAHD, firm is non- responsive to the deficiency letter issued by DoAHD despite several reminders
47	KRISHNEEL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00000123AM2 3	WHEAT BRAN	29.04.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (6)(E- 22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
48	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00000124AM2 3	WHEAT BRAN	30.04.2022	Rejected .As per DoAHD, firm is non- responsive to the deficiency letter issued by DoAHD despite several reminders
49	J P FLOUR MILLS PRIVATE	HQRXEXLAPPLY00000136AM2 3	WHEAT BRAN	04.05.2022	Based on the comments received from DoAHD vide

	LIMITED				OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
50	RAKA EXPORT	HQRXEXLAPPLY00000162AM2 3	WHEAT BRAN	09.05.2022	Deferred due to want of comments / NOC from DoAHD
51	AL MADINA EXPORTS	HQRXEXLAPPLY00000163AM2 3	WHEAT BRAN	09.05.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders
52	PODDAR BUSINESS PRIVATE LIMITED	HQRXEXLAPPLY00000164AM2 3	WHEAT BRAN	10.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
53	CHAWLA INTERNATIONAL	HQRXEXLAPPLY00000166AM2 3	WHEAT BRAN	10.05.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter

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					issued by DoAHD despite several reminders
54	PAPAI ENTERPRISE	HQRXEXLAPPLY00000168AM2 3	WHEAT BRAN	10.05.2022	Deferred due to want of comments / NOC from DoAHD
55	S V JUTE INDUSTRIES	HQRXEXLAPPLY00000171AM2 3	WHEAT BRAN	11.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
56	J K ENTERPRISE	HQRXEXLAPPLY00000207AM2 3	Horse for carriage- Marwari breed	12.05.2022	Deferred due to want of comments / NOC from DoAHD
57	A K INTERNATIONAL	HQRXEXLAPPLY00000208AM2 3	WHEAT BRAN	13.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

58	SUBIR SHELLAC ENTERPRISE	HQRXEXLAPPLY00000209AM2 3	WHEAT BRAN	13.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
59	SAGAR PULSES PRIVATE LIMITED	HQRXEXLAPPLY00000212AM2 3	WHEAT BRAN(Chokar)	13.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (8)(E-22166) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
60	MARUTI INTERNATIONAL	HQRXEXLAPPLY00000216AM2 3	WHEAT BRAN	14.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC

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					EFC has approved the case on Post facto basis
61	PRAYAS	HQRXEXLAPPLY00000217AM2 3	WHEAT BRAN	14.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
62	R H ENTERPRISE	HQRXEXLAPPLY00000218AM2 3	WHEAT BRAN	14.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
63	Purushottam das Agarwal & Others	HQRXEXLAPPLY00000220AM2 3	WHEAT BRAN	14.05.2022	Deferred due to want of comments / NOC from DoAHD
64	Amit Sales Corporation	HQRXEXLAPPLY00000221AM2 3	WHEAT BRAN	14.05.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD

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					despite several reminders
65	SHRABAN ENTERPRISE	HQRXEXLAPPLY00000222AM2 3	WHEAT BRAN	14.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
66	ALJAZEERA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY00000226AM2 3	WHEAT BRAN	16.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
67	G K ENTERPRISE	HQRXEXLAPPLY00000228AM2 3	WHEAT BRAN	16.05.2022	Rejected As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders
68	ANIRUDHA	HQRXEXLAPPLY00000229AM2	WHEAT BRAN	16.05.2022	Rejected As per DoAHD, firm is non-

	AGENCY	3			responsive to the deficiency letter issued by DoAHD despite several reminders
69	S V JUTE INDUSTRIES	HQRXEXLAPPLY00000231AM2 3	WHEAT BRAN	17.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
70	S.N. REFRIGERANT S AND CHEMICAL	HQRXEXLAPPLY00000233AM2 3	WHEAT BRAN	17.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (8)(E-22166) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
71	M F TRADE INTERNATIONAL	HQRXEXLAPPLY00000235AM2 3	WHEAT BRAN	18.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (6)(E-22067) dated

					30.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
72	BISHNU UDYOG	HQRXEXLAPPLY00000236AM2 3	WHEAT BRAN	18.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
73	DOOARS TRADE & EXPORT	HQRXEXLAPPLY00000241AM2 3	WHEAT BRAN	18.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
74	GHOSH INTERNATIONAL	HQRXEXLAPPLY00000244AM2 3	WHEAT BRAN	19.05.2022	Based on the comments received from DoAHD vide

	L				OM No. L-110102(1)/41/2022-Trade -Part (8)(E-22166) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
75	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00000247AM2 3	WHEAT BRAN	19.05.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders
76	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00000248AM2 3	WHEAT BRAN	19.05.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders
77	SSB INTERNATIONAL	HQRXEXLAPPLY00000249AM2 3	WHEAT BRAN	19.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (8)(E-22166) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

78	MAA AMBIKA ENTERPRISE	HQRXEXLAPPLY00000251AM2 3	WHEAT BRAN	19.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (8)(E-22166) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
79	BISHNU UDYOG	HQRXEXLAPPLY00000252AM2 3	WHEAT BRAN	20.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
80	MANGLAM AGRO PRIVATE LIMITED	HQRXEXLAPPLY00000253AM2 3	WHEAT BRAN	20.05.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD despite several reminders
81	HINDUSTAN EXPORT	HQRXEXLAPPLY00000254AM2 3	WHEAT BRAN	20.05.2022	Rejected .As per DoAHD, firm is non-responsive to the deficiency letter issued by DoAHD

					despite several reminders
82	S K INTERNATIONAL	HQRXEXLAPPLY00000255AM2 3	WHEAT BRAN	20.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
83	MONDAL EXPORT	HQRXEXLAPPLY00000257AM2 3	WHEAT BRAN	21.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
84	ABHRA ENTERPRISE	HQRXEXLAPPLY00000259AM2 3	WHEAT BRAN	22.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade -Part (7)(E-22110) dated 06.06.2022 export license was issued to the firm with the

					approval of Chairman EFC EFC has approved the case on Post facto basis
85	HIMALAYA EXPORTS	HQRXEXLAPPLY00000260AM2 3	WHEAT BRAN	22.05.2022	Deferred due to want of comments / NOC from DoAHD
86	SUBHAS CHANDRA DAS	HQRXEXLAPPLY00000261AM2 3	WHEAT BRAN	23.05.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
87	R.D.S. INTERNATIONAL	HQRXEXLAPPLY00000263AM2 3	WHEAT BRAN	23.05.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade -Part (7)(E- 22110) dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
88	REKHA	HQRXEXLAPPLY00000264AM2	WHEAT BRAN		Deferred due to want of comments /

	ROADWAYS	3		23.05.2022	NOC from DoAHD
89	NEHA EXIM	HQRXEXLAPPLY00000278AM2 3	WHEAT BRAN	24.05.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (8)(E-22166) dated 06.06.2022 for export of 9000 MTs wheat bran to Bangladesh by M/s Neha Exim.
90	NATIONAL TRADING CORPORATION	HQRXEXLAPPLY00000279AM2 3	WHEAT BRAN	24.05.2022	Deferred due to want of comments / NOC from DoAHD
91	SEALINE OVERSEAS	HQRXEXLAPPLY00000281AM2 3	WHEAT BRAN	25.05.2022	Deferred due to want of comments / NOC from DoAHD
92	MAA ENTERPRISE	HQRXEXLAPPLY00000283AM2 3	WHEAT BRAN	26.05.2022	Deferred due to want of comments / NOC from DoAHD
93	ENGSR TECHNOLOGIES LTD	HQRXEXLAPPLY00000284AM2 3	WHEAT BRAN	26.05.2022	Approved on the basis of comments/ NOC received from DoAHD vide O.M No L-110102(1)/41/2022-Trade -Part (8)(E-22166) dated 06.06.2022 for export of 11000 MTs wheat bran to Bangladesh by M/s Engsr Technologies Ltd.
94	SHAMBHOO ANN BHANDAR	HQRXEXLAPPLY00000285AM2 3	WHEAT BRAN	26.05.2022	Deferred due to want of comments / NOC from DoAHD
95	UDAY SINHA	HQRXEXLAPPLY00000291AM2 3	WHEAT BRAN	27.05.2022	Deferred due to want of comments / NOC from DoAHD
96	GUHA INTERNATIONAL	HQRXEXLAPPLY00000292AM2 3	WHEAT BRAN	30.05.2022	Deferred due to want of comments / NOC from DoAHD
97	UNITED	HQRXEXLAPPLY00000293AM2	WHEAT BRAN		Deferred due to want of comments /

98	UNITED INDUSTRIES	HQREXLAAPPLY0000294AM2	WHEAT BRAN	30.05.2022	Deferred due to want of comments / NOC from DoAHD
99	MITRA ENTERPRISE	HQREXLAAPPLY0000296AM2	WHEAT BRAN	30.05.2022	Deferred due to want of comments / NOC from DoAHD
100	SHREYA INTERNATIONAL	HQREXLAAPPLY0000297AM2	WHEAT BRAN	30.05.2022	Deferred due to want of comments / NOC from DoAHD
101	PRIME ENTERPRISES	HQREXLAAPPLY0000298AM2	WHEAT BRAN	30.05.2022	Deferred due to want of comments / NOC from DoAHD
102	MARUTI INTERNATIONAL	HQREXLAAPPLY0000300AM2	WHEAT BRAN	31.06.2022	Deferred due to want of comments / NOC from DoAHD
103	JAIN EXPORT	HQREXLAAPPLY0000301AM2	WHEAT BRAN	31.06.2022	Deferred due to want of comments / NOC from DoAHD
104	MONDAL INTERNATIONAL	HQREXLAAPPLY0000302AM2	WHEAT BRAN	31.06.2022	Deferred due to want of comments / NOC from DoAHD
105	B K ENTERPRISE	HQREXLAAPPLY0000303AM2	WHEAT BRAN	31.06.2022	Deferred due to want of comments / NOC from DoAHD
106	AYURVEDAM HEALTHY FOODS PRIVATE LIMITED	HQREXLAAPPLY0000304AM2	WHEAT BRAN	31.06.2022	Deferred due to want of comments / NOC from DoAHD
107	MS JOY BABABHOLANA TH TRADERS	HQREXLAAPPLY0000305AM2	WHEAT BRAN	01.06.2022	Deferred due to want of comments / NOC from DoAHD
108	AL MADINA EXPORTS	HQREXLAAPPLY0000307AM2	WHEAT BRAN	01.06.2022	Deferred due to want of comments / NOC from DoAHD

109	APICAL EXIM PRIVATE LIMITED	3	HQREXELAPPLY00000312AM2	WHEAT BRAN	06.06.2022	Deferred due to want of comments / NOC from DoAHD
110	USHANT	3	HQREXELAPPLY00000315AM2	WHEAT BRAN	07.06.2022	Deferred due to want of comments / NOC from DoAHD
111	A.R INTERNATIONAL	3	HQREXELAPPLY00000317AM2	WHEAT BRAN	08.06.2022	Deferred due to want of comments / NOC from DoAHD
112	K.D.S. ENTERPRISE	3	HQREXELAPPLY00000326AM2	WHEAT BRAN	09.06.2022	Deferred due to want of comments / NOC from DoAHD
113	INDIRAVIRUMA EXPORTS	3	HQREXELAPPLY00000328AM2	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	09.06.2022	Deferred due to want of comments / NOC from DoAHD
114	N K AGRO EXPORTS (INDIA) PRIVATE LIMITED	3	HQREXELAPPLY00000334AM2	WHEAT BRAN	09.06.2022	Deferred due to want of comments / NOC from DoAHD
115	JAYA INTERNATIONAL	3	HQREXELAPPLY00000341AM2	WHEAT BRAN	10.06.2022	Deferred due to want of comments / NOC from DoAHD
116	A.K. INTERNATIONAL	3	HQREXELAPPLY00000343AM2	WHEAT BRAN	13.06.2022	Deferred due to want of comments / NOC from DoAHD
117	SHAZIA INTERNATIONAL	3	HQREXELAPPLY00000350AM2	WHEAT BRAN	14.06.2022	Deferred due to want of comments / NOC from DoAHD
118	SEN INTERNATIONAL	3	HQREXELAPPLY00000353AM2	WHEAT BRAN	15.06.2022	Deferred due to want of comments / NOC from DoAHD
119	HEMANG TRADELINK	3	HQREXELAPPLY00000354AM2	WHEAT BRAN	15.06.2022	Deferred due to want of comments / NOC from DoAHD

120	AKASH DEY	3	HQREXLAAPPLY0000355AM2	WHEAT BRAN	16.06.2022	Deferred due to want of comments / NOC from DoAHD
121	B K INTERNATIONAL	3	HQREXLAAPPLY0000356AM2	WHEAT BRAN	16.06.2022	Deferred due to want of comments / NOC from DoAHD
122	ONWARD COMMODEAL PRIVATE LIMITED	3	HQREXLAAPPLY0000357AM2	WHEAT BRAN	16.06.2022	Deferred due to want of comments / NOC from DoAHD
123	R.R.INTERNATI ONAL	3	HQREXLAAPPLY0000367AM2	WHEAT BRAN	16.06.2022	Deferred due to want of comments / NOC from DoAHD
124	GREEN LINE AGRI CROP	3	HQREXLAAPPLY0000370AM2	WHEAT BRAN	17.06.2022	Deferred due to want of comments / NOC from DoAHD
125	MORE AND COMPANY	3	HQREXLAAPPLY0000378AM2	WHEAT BRAN	18.06.2022	Deferred due to want of comments / NOC from DoAHD
126	AAVUSH TRADING	3	HQREXLAAPPLY0000379AM2	Paddy Husk	18.06.2022	Deferred due to want of comments / NOC from DoAHD
127	MAA TARA ENTERPRISE	3	HQREXLAAPPLY0000387AM2	WHEAT BRAN	20.06.2022	Deferred due to want of comments / NOC from DoAHD
128	A CUBE COMMODITIES	3	HQREXLAAPPLY0000392AM2	WHEAT BRAN	21.06.2022	Deferred due to want of comments / NOC from DoAHD
129	ONWARD COMMODEAL PRIVATE LIMITED	3	HQREXLAAPPLY0000393AM2	WHEAT BRAN	21.06.2022	Deferred due to want of comments / NOC from DoAHD
130	R.S. ENTERPRISE	3	HQREXLAAPPLY0000394AM2	WHEAT BRAN	21.06.2022	Deferred due to want of comments / NOC from DoAHD
131	BASUNDHARA	3	HQREXLAAPPLY0000395AM2	WHEAT BRAN		Deferred due to want of comments / NOC from DoAHD

132	MOOL CHAND BUCHA	HQREXLAAPPLY0000400AM2	WHEAT BRAN	22.06.2022	Deferred due to want of comments / NOC from DoAHD
133	HANUMANTA FOOD PRODUCTS PRIVATE LIMITED	HQREXLAAPPLY0000403AM2	WHEAT BRAN	22.06.2022	Deferred due to want of comments / NOC from DoAHD
Ministry of Environment Forest and Climate Change					
(SU Division)					
134	K VISWANATHA REDDY	HQREXLAAPPLY00371048AM2	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	28.02.2022	Based on the comments received from M/o EF&CC (SU Div) vide OM No. 5-6/2022-SU dated 06.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
135	INRICH INFRA AND INDUSTRIES PRIVATE LIMITED	HQREXLAAPPLY00397001AM2	Red Sanders Wood in Log form exclusively of Cultivation Origin obtained from private land (including pattaland)	22.03.2022	Based on the comments received from M/o EF&CC (SU Div) vide OM No. 5-7/2022-SU dated 26.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
136	ALMIGHTY AQSA EXP LLP	HQREXLAAPPLY0000027AM2	Pattaland Red Sanders Wood Logs	07.04.2022	Based on the comments received from M/o EF&CC (SU Div) vide OM No. 5-11/2022-SU dated 26.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

137	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY0000029AM2	Pattaland Red Sanders Wood Logs	07.04.2022	Based on the comments received from M/o EF&CC (SU Div) vide OM No. 5-11/2022-SU dated 26.05.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis										
138	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000047AM2	Red Sanders Wood Logs in Log Form exclusively of Cultivation Origin obtained from Private land including Pattaland	11.04.2022	Based on the comments received from M/o EF&CC (SU Div) vide OM No. 5-14/2022-SU dated 03.06.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis										
139	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000048AM2	Red Sanders Wood Roots exclusively of Cultivation Origin obtained from Private land including Pattaland	11.04.2022	Deferred. As firm has requested for change in the foreign buyer name in the application after the receipt of NOC from M/o EF&CC (SU Div), EFC has decided to examine the case on file.										
140	WHITE TARA ENTERPRISES	HQRXEXLAPPLY00000134AM2	Red Sanders Logs	03.05.2022	Approved on the basis of Comments/ NOC received from M/o EF&CC (SU Div) vide O.M No. 5- 16/2022-SU dated for export of 19.742 MTs red sanders logs (Pattaland) to China by M/s White Tara Enterprises subjected to revalidated Purchase order between buyer & seller										
141	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000382AM2	red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)										
142	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000383AM2	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division)										

(Ozone Cell)						
143	CONVERGENC E CHEMICALS PRIVATE LIMITED	3 HQRXEXLAPPLY0000068AM2	Hexafluoroisopropanol	19.04.2022	Deferred due to want of information from the firm. Also, EFC has decided to examine the case on file.	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. L11/22/2022-OC dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
144	CRYPTOZ ENGINEERING PRIVATE LIMITED	3 HQRXEXLAPPLY00000165AM2	HEPTAFLUOROPROPAN E	10.05.2022	Based on the comments received from M/o EF&CC (Ozone cell) vide OM No. L11/22/2022-OC dated 30.05.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated 02.06.2022 for export of 100 MTS Difluoromethane to Bangladesh i.e. country signatory of Montreal protocol on substances that deplete the ozone layer by M/s Stallion India Fluorochemicals pvt Ltd subject to conditions stipulated by M/o EF&CC (Ozone cell).
145	STALLION INDIA FLUOROCHEMI CALS PRIVATE LIMITED	3 HQRXEXLAPPLY00000280AM2	DIFLUOROMETHANE R32	25.05.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2022-OC dated 02.06.2022 for export of 100 MTS Difluoromethane to Bangladesh i.e. country signatory of Montreal protocol on substances that deplete the ozone layer by M/s Stallion India Fluorochemicals pvt Ltd subject to conditions stipulated by M/o EF&CC (Ozone cell).	Deferred due to want of comments/ NOC from M/o EF&CC (Ozone cell).
146	CRYPTOZ ENGINEERING PRIVATE LIMITED	3 HQRXEXLAPPLY00000340AM2	HEPTAFLUOROPROPAN E	10.06.2022	Deferred due to want of comments/ NOC from M/o EF&CC (Ozone cell).	Deferred due to want of comments/ NOC from M/o EF&CC (Ozone cell).
147	CURIA INDIA PRIVATE LIMITED	3 HQRXEXLAPPLY00000368AM2	Bromofluoromethane (Export for Feedstock purpose only)	16.06.2022	Deferred due to want of comments/ NOC from M/o EF&CC (Ozone cell).	Deferred due to want of comments/ NOC from M/o EF&CC (Ozone cell).
148	CURIA INDIA PRIVATE LIMITED	3 HQRXEXLAPPLY00000369AM2	Bromofluoromethane (Export for Feedstock purpose only)	16.06.2022	Deferred due to want of comments/ NOC from M/o EF&CC (Ozone cell).	Deferred due to want of comments/ NOC from M/o EF&CC (Ozone cell).

Signature

Wildlife Division

149	SERUM INSTITUTE OF INDIA PRIVATE LIMITED	HQRXEXLAPPLY00402181AM2	Vero Cell Line CCL	26.03.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (WL Div) vide O.M No. 3-17/2022-WL dated 13.06.2022 for export of 170.22 Lts VeroCell Line to several countries by M/s Serum Institute of India Private Limited.
150	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000337AM2	Zirconium Silicate	10.06.2022	Deferred due to want of comments/NOC from DAE.
151	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000338AM2	Zirconium Silicate	10.06.2022	Deferred due to want of comments/NOC from DAE.
152	S.B. ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY00000376AM2	Zircon Silicate (ZRO-1)	17.06.2022	Deferred due to want of comments/NOC from DAE.
153	S.B. ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY00000388AM2	Zirconium Opacifier(ZRO-1)	20.06.2022	Deferred due to want of comments/NOC from DAE.
154	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000390AM2	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	20.06.2022	Deferred due to want of comments/NOC from DAE.
Ministry of Petroleum & Natural Gas					
155	NUVAE HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00410047AM2	Denatured Ethyl Alcohol 96% v/v	31.03.2022	Deferred due to want of comments/NOC from MoPNG.
156	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY00000118AM2	Mixture containing 96% Ethyl Alcohol + 4% Denaturants used for fruit ripening	28.04.2022	Deferred due to want of comments/NOC from MoPNG.

157	NUVAE HEALTHCARE PRIVATE LIMITED	HQREXELAPPLY00000227AM2 3	DENATURED ETHYL ALCOHOL WITH 10PPM BITREX (NATURAL)	16.05.2022	Deferred due to want comments/NOC from MoPNG.
Ministry of Mines					
158	Aayan Machineries	HQREXELAPPLY00000105AM2 3	Silica Sand	26.04.2022	Rejected on basis of comments received from Ministry of Mines vide O.M. No. MV-16/9/2022- Mines V dated 08.06.2022 wherein Ministry has not recommended for export of 35 MT Silica Sand M/s Aayan Machineries keeping in view the interest of domestic industries of the country and health issues of mines workers involved.
159	QUALITY INDUSTRIES PRIVATE LIMITED	HQREXELAPPLY00000107AM2 3	Silica Sand used for Pressure Water Filtration	26.04.2022	Rejected on the basis of comments received from Ministry of Mines vide O.M. No. MV- 16/11/2022-Mines V dated 09.06.2022 wherein Ministry has not recommended for export of 50 cubic metric Silica Sand by M/s Industries Pvt Ltd.
160	PRANJIT TALUKDAR	HQREXELAPPLY00000115AM2 3	SAND USED FOR CONSTRUCTION PURPOSES	27.04.2022	Rejected on the basis of comments received from Ministry of Mines vide O.M. No. MV- 16/11/2022-Mines V dated 08.06.2022 wherein Ministry has not recommended for export of 20141 cubic metric Silica Sand by M/s Pranjit Talukdar keeping in view the interest of domestic industries of the country and health issues of mines workers involved.
161	RDS MINING PRIVATE LIMITED	HQREXELAPPLY00000258AM2 3	HIGH SILICA SAND	22.05.2022	Deferred due to want comments/NOC from MoM.
Ministry of Textiles					
162	CENTRAL SILK BOARD	HQREXELAPPLY00000104AM2 3	Mulberry Silkworm Eggs, Bivoltine Hybrid	25.04.2022	Deferred due to want comments/NOC from MoT.

163	NEW KASHMIR CREATION	HQREXLAAPPLY00000159AM23	3	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want comments/NOC from Mot.
Miscellaneous Applications						
164	S G P INDIA	HQREXLAAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want comments/NOC from M/o EF&CC (HSM Division)	The application was forwarded to M/o EF&CC (Ozone cell) for comments and department vide O.M. dated 11/22/2022-oc 10.06.2022 has clarified that the item of export does not falls under category of Ozone depleting substances (ODS) and Hydro fluorocarbons(HFCs) and comments of Ozone cell may be treated as Nil. EFC has decided to examine the case on file.
165	K KUMAR & CO	HQREXLAAPPLY00000132AM23	DICHLOROMETHANE (METHYLENE CHLORIDE) BP	02.05.2022	Deferred. The application was forwarded to M/o EF&CC (Ozone cell) for comments and department vide O.M. dated 11/22/2022-oc 10.06.2022 has clarified that the item of export does not falls under category of Ozone depleting substances (ODS) and Hydro fluorocarbons(HFCs) and comments of Ozone cell may be treated as Nil.	11/22/2022-oc 10.06.2022 has clarified that the item of export does not falls under category of Ozone depleting substances (ODS) and Hydro fluorocarbons(HFCs) and comments of Ozone cell may be treated as Nil.
166	K KUMAR & CO	HQREXLAAPPLY00000199AM23	Methylene Chloride (Dichloromethane)	12.05.2022	Deferred. The application was forwarded to M/o EF&CC (Ozone cell) for comments and department vide O.M. dated 11/22/2022-oc 10.06.2022 has clarified that the item of export does not falls under category of Ozone depleting substances (ODS) and Hydro fluorocarbons(HFCs) and comments of Ozone cell may be treated as Nil.	11/22/2022-oc 10.06.2022 has clarified that the item of export does not falls under category of Ozone depleting substances (ODS) and Hydro fluorocarbons(HFCs) and comments of Ozone cell may be treated as Nil.

10/11/22

167	NIKE ENERGY MANUFACTURING PRIVATE LIMITED	HQRXEXLAPPLY00000215AM23	Walide Talide	14.05.2022	Rejected. As per the clarification received from the firm, item is falling under SCOMET category. Therefore, firm vide email dated 02.06.2022 has been directed to apply under SCOMET Module. The Committee has taken a note of it.
168	ZAIN INTERNATIONAL	HQRXEXLAPPLY00000277AM23	Sodium sulphides	24.05.2022	Rejected. As per the clarification received from the firm, item is falling under SCOMET category. Therefore, firm vide email dated 02.06.2022 has been directed to apply under SCOMET Module. The Committee has taken a note of it.
169	SHREE RENUKA SUGARS LIMITED	HQRXEXLAPPLY00000322AM23	White refined Sugar	08.06.2022	Rejected. The Committee has asked the firm to approach Directorate of Sugar, Department of Food and Distribution, Ministry of Consumer Affairs, Food & Public Distribution for obtaining necessary permission in this regard.
170	SHREE RENUKA SUGARS LIMITED	HQRXEXLAPPLY00000323AM23	White refined Sugar	08.06.2022	Rejected. The Committee has asked the firm to approach Directorate of Sugar, Department of Food and Distribution, Ministry of Consumer Affairs, Food & Public Distribution for obtaining necessary permission in this regard.

171	ZOO AUTHORITY OF KARNATAKA	HQRXEXLAPPLY00000333AM23	STRIPED HYENA (MALE)	09.06.2022	Based on the CIM approval, export license was issued to the firm. EFC has approved the case on Post facto basis	Distribution, Ministry of Consumer Affairs, Food & Public Distribution for obtaining necessary permission in this regard.
172	VTERRA INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000335AM23	INDIAN RAW CANE SUGAR	09.06.2022	Refused. The Committee has asked the firm to approach Directorate of Sugar, Department of Food and Distribution, Ministry of Consumer Affairs, Food & Public Distribution for obtaining necessary permission in this regard.	Refused. As per the clarification received from the firm, item is falling under SCOMET category. Therefore, firm vide email dated 02.06.2022 has been directed to apply under SCOMET Module.
173	VOLTA IMPEX PRIVATE LIMITED	HQRXEXLAPPLY00000345AM23	iodates and periodates	13.06.2022	The Committee has taken a note of it.	

174	ASIA HOUSE	HQRXEXLAPPLY00000381AM23	WHITE CRYSTAL SUGAR	18.06.2022	Reflected. The Committee has asked the firm to approach Directorate of Sugar, Department of Food and Distribution, Ministry of Consumer Affairs, Food & Public Distribution for obtaining necessary permission in this regard.
175	AVO LOGISTICS AND INTERNATIONAL TRADING PRIVATE LIMITED	HQRXEXLAPPLY00000405AM23	Export Sugar S30-2	23.06.2022	Reflected. The Committee has asked the firm to approach Directorate of Sugar, Department of Food and Distribution, Ministry of Consumer Affairs, Food & Public Distribution for obtaining necessary permission in this regard.
176	JFT AGRO OVERSEAS LLP	HQRXEXLAPPLY00000265AM23	INDIAN FEED WHEAT	23.05.2022	Reflected. The item is under Prohibited category as per Schedule-2 Export policy, 2018 and is not allowed for export.
177	BLESSING EXPORTS	HQRXEXLAPPLY00000309AM23	Wheat	02.06.2022	Reflected. The item is under Prohibited category as per Schedule-2 Export policy, 2018 and is not allowed for export.
178	AGATE EXPORTS	HQRXEXLAPPLY000000313AM23	MACHINE CLEAN WHEAT PACKING WEIGHT-40 KG S BAG WEIGHT- 0.120KGS	07.06.2022	Reflected. The item is under Prohibited category as per Schedule-2 Export policy, 2018 and is not allowed for export.

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179	R.K BIO PLANTEC INTERNATIONAL EXPORTERS	HQREXELAPPLY00000339AM23	Wheat	10.06.2022	category as per Schedule-2 Export policy, 2018 and is not allowed for export.	Refused. The item is under Prohibited category as per Schedule-2 Export policy, 2018 and is not allowed for export.	180	Mahabir Industries	HQREXELAPPLY00000347AM23	Wheat	14.06.2022	category as per Schedule-2 Export policy, 2018 and is not allowed for export.	181	MUMBAI SALES CORPORATION	HQREXELAPPLY00000372AM23	Wheat	17.06.2022	category as per Schedule-2 Export policy, 2018 and is not allowed for export.	182	SAPTAGIRI&CO	HQREXELAPPLY00000380AM23	INDIAN WHEAT	18.06.2022	category as per Schedule-2 Export policy, 2018 and is not allowed for export.	183	JK AGRI GENETICS LIMITED	HQREXELAPPLY00000271AM23	Bt H YBRID COTTON SEEDS	24.05.2022	category as per Schedule-2 Export policy, 2018 and does not require export authorization from DGFT.	184	JK AGRI GENETICS LIMITED	HQREXELAPPLY00000273AM23	Bt H YBRID COTTON SEEDS	24.05.2022	category as per Schedule-2 Export policy, 2018 and does not require export authorization from DGFT.	185	JK AGRI GENETICS LIMITED	HQREXELAPPLY00000274AM23	Bt H YBRID COTTON SEEDS	24.05.2022	category as per Schedule-2 Export policy, 2018 and does not require export authorization from DGFT.	186	JK AGRI GENETICS LIMITED	HQREXELAPPLY00000276AM23	Bt H YBRID COTTON SEEDS	24.05.2022	category as per Schedule-2 Export policy, 2018 and does not require export authorization from DGFT.	Raw Human Hair Applications					Based on the documents received from the firm, export license for 19705	187	M/S. OM SAI SCRAP & HAIR	HQREXELAPPLY0000082AM23	100% HUMAN HAIR UNWORKED,	20.04.2022
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188			WASHED OR SCOURED (GRADE-B GOLI)		Based on the documents received from the firm, export license for 51879 Kg was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis					
189			100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	09.05.2022	Chairman EFC. EFC has approved the case on Post facto basis					
190			UNWASHED HUMAN HAIR	18.05.2022	Approved on the basis of documents (evidences of full firm & export realization thereof) received from the firm and on the basis the criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Zioli Exporter for export of 1,88,557 Kgs of raw human hair.					
191			UNWASHED UMAN HAIR	21.05.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Sanjay Shaw & Clearing forwarding for export of 71073 Kgs of raw human hair.					
			UNPROCESSED WASTE HUMAN HAIR	23.05.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to					

192	ABHISHEK ENTERPRISES	HQRXEXLAPPLY00000267AM23	100% HUMAN HAIR UNWORKED WHETHER OR NOT WASHED OR SCOURED (GRADE-B, GOLI)	23.05.2022	Approved on the basis of criteria framed in EPC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Abhishek Enterprise for export of 1000 Kgs of raw human hair.
193	NATH & BROTHERS	HQRXEXLAPPLY00000268AM23	UNPROCESSED HUMAN HAIR (UNWASHED)	24.05.2022	Approved on the basis of criteria framed in EPC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Nath & Brother for export of 20190 Kgs of raw human hair.
194	LGW INDUSTRIES LIMITED	HQRXEXLAPPLY00000286AM23	Human Hair unworked whether or not washed or scoured : waste of human hair	26.05.2022	Approved on the basis of criteria framed in EPC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s LGW Industries Limited for export of 1000 Kgs of raw human hair.
195	SABIR ENTERPRISE	HQRXEXLAPPLY00000306AM23	WASTE OF HUMAN HAIR	01.06.2022	Approved on the basis of criteria framed in EPC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Sabir Enterprise for export of 1000 Kgs of raw human hair.
196	BISIX INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY00000318AM23	UNWASHED HUMAN HAIR	08.06.2022	Approved on the basis of criteria framed in EPC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Bisix Industries Private Limited for export of 1000 Kgs of raw human hair.

197	SAMMAIAH ENTERPRISES	HQREXLAAPPLY0000342AM23	100% HUMAN UNWORKED HAIR (GRADE-B, GOLI)	12.06.2022	Approved on the basis of criteria framed in EFC meeting dated 28.03.2022 on export of human hair. The Committee has decided to issue Export license to M/s Sammaiah Enterprises for export of 1000 Kgs of raw human hair.
198	MUSKAN ENTERPRISE	HQREXLAAPPLY0000384AM23	100% INDIAN HUMAN HAIR UNWASHED (UN-PROCESSED)	20.06.2022	Deferred. The discrepancy has been found in the CACs submitted by the firm. The committee has decided to sought clarification from the firm.
199	CALMAG WELLNESS PRIVATE LIMITED	HQREXLAAPPLY0000398AM23	Hair sample	22.06.2022	Deferred. Committee observed that even for samples, firm is required to file an application for export authorisation. Accordingly it was decided to ask the firm to file another application with proper quantity.

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of RFP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

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(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

